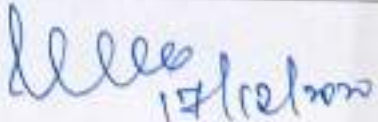


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 18.12.2020**

MORNING SESSION	
<p align="center">CIVIL CASES</p> <p align="center"><u>FOR REPLY</u></p> <p>1) R.A.229/2020</p> <p align="center"><u>ARGUMENTS</u></p> <p>2) M.A.108/2020 3) R.A.234/2020 4) Misc.67/2020</p> <p align="center"><u>NOTICE</u></p> <p>5) M.A.14/2020 6) R.A.188/2019 7) Misc.4/2020 8) M.A.121/2020 9) R.A.268/2020 10) R.A.275/2020</p> <p align="center"><u>APPEARANCE OF PARTY</u></p> <p>11) R.A.204/2020 12) R.A.132/2020 13) M.A.16/2020 14) M.A.17/2020</p>	<p align="center">CRIMINAL CASES</p> <p align="center"><u>EVIDNCE</u></p> <p>1) S.C.84/2018 2) S.C.48/2019 3) S.C.15/2020 4) S.C.24/2020</p> <p align="center"><u>313 STATEMENT</u></p> <p>5) S.C.161/2018</p> <p align="center"><u>HBC</u></p> <p>6) S.C.315/2019</p>
AFTERNOON SESSION	
<p align="center">CIVIL CASES</p> <p align="center"><u>TO HEAR</u></p> <p>1) Misc.76/2019</p> <p align="center"><u>TO HEAR ON IA</u></p> <p>2) R.A.178/2020</p> <p align="center"><u>FOR REPLY</u></p> <p>3) R.A.162/2015</p> <p align="center"><u>FURTHER ARGUMENTS</u></p> <p>4) R.A.29/2016</p> <p align="center"><u>OBJECTION</u></p> <p>5) M.A.141/2012 6) Misc.28/2020 7) R.A.222/2020 8) E.A.T.1/2020 and E.A.T.2/2020</p>	<p align="center">CRIMINAL CASES</p> <p align="center"><u>HEARING</u></p> <p>1) CrI.Misc.1607/2020</p> <p align="center"><u>OBJECTION</u></p> <p>2) CrI.Misc.1656/2020 3) CrI.Misc.1667/2020 4) CrI.Misc.1669/2020 5) CrI.Misc.1671/2020 6) CrI.Misc.1672/2020 7) CrI.Misc.1677/2020 8) CrI.Misc.1678/2020 9) CrI.Misc.1683/2020 10) CrI.Misc.1685/2020 11) CrI.Misc.1691/2020 12) CrI.Misc.1692/2020</p>


 PrI. District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

NOTE:- 1. Other cases listed on 18.12.2020 are posted to 11.01.2021.
 2. All Advocates are requested to strictly follow SOP dated
 28.05.2020, 27.06.2020, 24.07.2020, 27.08.2020 and
 18.09.2020, issued by Hon'ble High Court of Karnataka.

IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 18-12-2020

MORNING SESSION

Hearing:

1. Ref.6/2018
2. Ref.7/2018

ARGUMENTS:

1. R.A.27/2014
2. M.A.59/2014
3. R.A.160/2015
4. R.A.129/2017


EVIDENCE

1. I.D.10/2017
2. I.D.11/2017
3. I.D.12/2017
4. Ref.5/2018
5. LAC.50/2019
6. Spl.c.143/2015
7. Spl.c.146/2015
8. SC.128/2016
9. SC.7/2017
10. Spl.c.145/2015

AFTERNOON SESSION

ARGUMENTS

1. R.A.5/2018
- 2 M.A.7/2018
- 3 I.C.2/2018
- 4 R.A.78/2020
- 5 Crl.Misc.1610/2020


I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 &
27.06.2020 issued by Hon'ble High court of Karnataka.

**Cause List of II Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.
Dated: 18-12-2020.**

<u>Morning Session</u>	
<u>Criminal</u>	
1. Spl. C 110/2015	
2. Spl. C 192/2019	
3. Spl. C 15/2014	
4. Spl. C 21/2014	
5. Spl. C 31/2014	
6. Spl. C 46/2014	
7. Spl. C 153/2014	
8. Spl. C 178/2015	
9. Spl. C 96/2017	
<u>Afternoon Session</u>	
<u>Criminal</u>	
1. Spl. C 195/2019	
2. Spl. C 196/2019	
3. Spl. C 353/2019	
4. Spl. C 395/2019	
5. Spl. C 415/2019	
6. Spl. C 176/2020	
7. Spl. C 188/2020	
8. Spl. C 199/2020	
9. Spl. C 202/2020	

Date : 17-12-2020.
Place : Bengaluru.

C/c II Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 18-12-2020**

MORNING SESSION	AFTERNOON SESSION
<p align="center"><u>CRIMINAL</u> <u>FOR EVIDENCE.</u> 1. SC.91/2019 2. SC.189/2019 3. SC.207/2019 4. SC.208/2019 5. SC.280/2019</p> <p><u>FOR HEARING</u> 6. CRL.A.40/2020</p> <p><u>FOR ARGUMENTS</u> 7. SC.164/2016</p> <p><u>FOR ORDER</u> 8. CRL.MISC.1657/2020 9. CRL.MISC.1664/2020 10. SC.10/2017</p> <p><u>FOR HBC</u> 11. SC.239/2019 12. SC.126/2020</p> <p><u>FOR FDT</u> 13. SC.306/2018 14. SC.169/2019 15. SC.174/2019</p> <p><u>FOR OBJECTIONS</u> 16. CRL.R.P.32/2020 17. CRL.MISC.1676/2020 18. CRL.MISC.1680/2020</p> <p align="center"><u>CIVIL</u> <u>FOR EVIDENCE</u> 19.M.C.158/2020 20.M.C.8/2020</p>	<p align="center"><u>CIVIL</u> <u>FOR HEARING</u> 1. M.C.27/2020</p> <p><u>FOR STEPS</u> 2. R.A.125/2019 3. R.A.184/2019 4. R.A.218/2019 5. R.A.219/2020 6. R.A.251/2020</p> <p><u>FOR APPEARANCE OF PARTY</u> 7. M.C.178/2020 8. M.C.224/2020 9. M.C.208/2020 10. MC.174/2020 11. M.C.199/2020</p> <p><u>FOR ARGUMENTS</u> 12. R.A.101/2018 13. R.A.1/2019 14. M.A.9/2019 15. R.A.113/2019 16. R.A.264/2020</p> <p><u>NOTICE</u> 17. R.A.119/2019 18. R.A.227/2020 19. R.A.273/2020</p> <p align="center"><u>CRIMINAL</u> <u>FOR AWAIT REPORT</u> 20. SC.139/2017 21. SC. 49/17</p>



 VI Additional District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020, 27-06-2020, 24-07-2020, 27-08-2020 and 18-09-2020, issued by Hon'ble High Court of Karnataka
 2. Other cases listed on 18-12-2020 are posted to 05-01-2021

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 18/12/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Arguments:</u> 1) R.A. 66/2015 2) R.A. 59/2017 3) R.A. 88/2017 4) R.A. 171/2019</p> <p><u>Further Arguments:</u> 1) M.A. 26/2016 2) M.A. 11/2019</p> <p><u>Evidence:</u> 1) Misc. 23/2017 2) M.C. 234/2020 3) SC 92/2012 4) SC 115/2013 5) SC 299/2013 6) SC 305/2013 7) SC 177/2015</p> <p><u>Hearing:</u> 1) R.A. 45/2018</p> <p><u>Await Report:</u> 1) M.C. 108/2020 2) M.C. 45/2020</p> <p><u>Objection:</u> 1) R.A. 69/2017 2) Misc. 81/2017 3) R.A. 141/2019</p> <p><u>RPAD:</u> 1) M.A. 50/2019</p>	<p><u>Arguments:</u> 1) CrI.R.P. 55/2016 2) CrI.A 49/2019</p> <p><u>To hear:</u> 1) A.S. 2/2017 2) EX 53/2017 3) M.A. 4/2004 4) R.A. 36/2016 5) R.A. 39/2016</p> <p><u>Notice:</u> 1) SC 189/2015 2) CrI.A 154/2018</p> <p><u>HBC:</u> 1) SC 80/2020 2) SC 128/2020</p> <p><u>To hear:</u> 1) CrI.Misc. 1661/2020</p> <p><u>Objection:</u> 1) CrI.Misc. 1679/2020 2) CrI.Misc. 1675/2020 3) CrI.Misc. 1689/2020 4) CrI.Misc. 1694/2020</p> <p><u>Order:</u> 1) CrI.Misc. 1662/2020 2) CrI.Misc. 1666/2020 3) SC 70/2016</p>

	Judgement: 1) M.A. 17/2019
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7th Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP
dated: 18/09/2020 issued by Hon'ble High Court of
Karnataka.

PRL. DISTRICT AND SESSION JUDGE
In the Court of YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Dated 18-12-2020


Case Type	Case No./Year	Sub Stage	Advocate
<u>HEARING</u>			
1) R.A.	27/2017		SYED KHAMARUDDIN
<u>STEPS</u>			
2) EX	131/2017		REEYAZULLA SHARIF.
<u>NOTICE</u>			
3) Misc	84/2015		M. V. KINI AND CO.
4) R.A.	65/2018		H.M.SOMASHEKARAI AH
5) M.A.	22/2019		D. S. J
6) Misc	69/2020		K.R.SATHISH
<u>ARGUMENTS.</u>			
7) R.A.	28/2017	ARGUMENTS	KNS LEGAL
8) R.A.	57/2018		A. MADHUSUDANA
9) P and SC	23/2019		N. BALAJI
<u>ORDER</u>			
10) R.A.	282/2020		VIGNESHWARA V.
<u>SETTLEMENT</u>			
11) M.C.	121/2020		Arun Kumar
<u>Objection</u>			
12) P and SC	20/2019		S. ARMUGHAM
<u>Evidnce</u>			
1) SC	152/2015		
2) SC	180/2016	SS TO WITNESSES	
3) SC	161/2017	SS TO WITNESSES	
4) SC	171/2017		
5) SC	89/2018	SS TO WITNESSES	
6) SC	111/2018		
7) SC	133/2018	SS TO WITNESSES	
8) SC	183/2018	SS TO WITNESSES	A
9) SC	190/2018	SS TO WITNESSES	A
10) SC	238/2018		A
11) SC	352/2018	SS TO WITNESSES	A
12) SC	359/2018	SS TO WITNESSES	A

13) SC	114/2019	SS TO WITNESSES	A
<u>ORDER</u>			
14) SC	23/2020		A
15) Crl.Misc.	1665/2020		S. M. KIRAN
<u>JUDGEMENT</u>			
16) CRL.A	29/2018		LOHITH M.
<u>Await LCR</u>			
17) CRL.A	100/2018		M VINOD KUMAR
18) CRL.A	155/2018		ANAND R. V.
<u>AWAIT ORDERS</u>			
19) SC	4/2017		
<u>Await</u>			
20) Crl.Misc.	202/2015		
<u>NBW TO ACCUSED</u>			
21) SC	185/2014		
22) SC	150/2018		
<u>Objection</u>			
23) Crl.Misc.	1660/2020		S. RAGHUNATHAGOWDA
24) Crl.Misc.	1681/2020		VENKATESH
25) Crl.Misc.	1693/2020		MALLESHAIAH

**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.
Dated: 18-12-2020.**

Morning Session	
Criminal	Civil
1. SC 166/2015	11. P & SC 32/2020
2. SC 357/2019	12. R.A. 168/2015
3. SC 249/2014	13. R.A. 114/2018
4. SC 43/2020	14. P & SC 12/2020
5. Spl.C 142/2016	15. P & SC 23/2020
6. Spl.C 148/2016	16. G & WC 1/2020
7. Spl.C 126/2016	17. R.A. 56/2020
8. Spl.C 240/2017	18. P & SC 37/2020
9. Spl.C 4/2013	19. M.A. 82/2020
10. CrI.A. 17/2020	20. R.A. 172/2017
Afternoon Session	
Civil	Criminal
1. G & WC 16/2020	Nil
2. R.A. 152/2018	
3. EX 4/2018	
4. R.A. 166/2018	
5. R.A. 6/2020	
6. R.A. 43/2020	
7. G & WC 29/2019	
8. Misc. 52/2019	
9. A.S. 65/2019	
10. G & WC 5/2020	
11. R.A. 166/2014	
12. R.A. 140/2015	
13. R.A. 110/2016	
14. R.A. 55/2018	
15. R.A. 123/2018	
16. G & WC 40/2019	
17. G & WC 48/2019	
18. P & SC 20/2020	
19. G & WC 8/2020	
20. R.A. 31/2009	

Date : 17-12-2020.
Place : Bengaluru.


IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.